



No. TOP/

Government of India

Trade Marks Registry

IP Building, GST Road, Guindy,

Chennai - 600 032



**OPPOSITION CAUSE LIST FOR THE MONTH OF OCTOBER – 2022**

**HEARING DATE:10/10/2022**

**BEFORE SMT. SAI RANJANA DONGARKAR, HEARING OFFICER OF TMR**

S.N O	APPLICATION/ REGISTERED TRADE MARK NO	OPPOSITIO N/ RECTIFICATI ON NO	AGENT NAMES	APPLICANTS NAMES  /  OPPONENTS NAMES	MOBILE	SIGN
1	1486954	729053	ADITYA & ASSOCIATES	DR. REDDY'S LABORATORIES LTD VS ARISTO PHARMACEUTICALS (P) LTD		
2	1519844	729100	C.DANIEL & GLADYS & DEPENNING &DEPENNING	TRIGENESIS LIFESCIECNCS PVT. LTD VS F. HOFFMANN-LA ROCHE AG		
3	1507252	729104	S.BALAJANAKI & KOCHHAR & CO	MULBERRY SILKS LTD VS RESEARCH IN MOTION LIMITED		
4	1503997	729106	MOHAN ASSOCIATES & KRISHNA & SAURASTRI	GODAVARI FERTILISERS AND CHEMICALS LTD VS THE GODAVARI SUGAR MILLS LTD		
5	1414473	729212	DEPENNING & DEPENNING & S.M.GUPTA & CO	CROWN INTERNATIONAL PROPERTIES ESTABLISHMENT VS NEELGIRI ELECTRICAL		
6	1506414	729190	S.BALAJANAKI & ANANA AND ANAND	JAGADAMBA MALANI VS THE ARVIND MILLS LTD		
7	1527837	729221	C.DANIEL & GLADYS & TRADE MARK PROTEC CO	VENKATA RAMA RAO AVVAS VS NUWAY ORGANIC NATURALS (INDIA) LTD		
8	1527839	729220	C.DANIEL & GLADYS & TRADE MARK PROTEC COMPANY	VENKATA RAMA RAO AVVAS VS NUWAY ORGANIC NATURALS (INDIA) LTD		
9	1552780	729217	V. BAGYA RAGHAVAN & UNITED LEGAL SERVICES	PRIYA SHAH VS SHOW OFF HIS & HER HI- FASHION BOUTIQUE		
10	1552781	729216	V. BAGYA RAGHAVAN & UNITED LEGAL SERVICES	PRIYA SHAH VS SHOW OFF HIS & HER HI- FASHION BOUTIQUE		

<b>11</b>	<b>1552782</b>	<b>729215</b>	<b>BAGYA RAGHAVAN &amp; UNITED LEGAL SERVICES</b>	<b>PRIYA SHAH VS SHOW OFF CLOTHING PVT. LTD</b>		
<b>12</b>	<b>1552782</b>	<b>729218</b>	<b>V. BAGYA RAGHAVAN &amp; UNITED LEGAL SERVICES</b>	<b>PRIYA SHAH VS SHOW OFF HIS &amp; HER HI- FASHION BOUTIQUE</b>		
<b>13</b>	<b>1478764</b>	<b>729233</b>	<b>RAO &amp; RAO &amp; REMFY &amp; SAGAR</b>	<b>SAMARTH GANERIWAL VS M. &amp; B. MARCHI E BREVETTI SRL</b>		
<b>14</b>	<b>1496245</b>	<b>729543</b>	<b>PUTHRAN &amp; ASSOCIATES &amp; V. BAGYA RAGHAVAN</b>	<b>SATYAM COMPUTER SERVICES LTD VS THE ICFAIN FOUNDATION</b>		



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**HEARING DATE: 11/10/2022**

**BEFORE SMT. SAI RANJANA DONGARKAR, HEARING OFFICER OF TMR**

S.N O	APPLICATION/ REGISTERED TRADE MARK NO	OPPOSITION/ RECTIFICATIO N NO	AGENT NAMES	APPLICANTS NAMES / OPPONENTS NAMES	MOBILE	SIGN
1	1498040	729671	BAALU ASSOCIATES & SHARP TRADE MARK CO	A.SHANMUGASUNDARAM VS MULAKH RAJ RAMESH KUMAR		
2	1523951	729673	DEPENNING & DEPENNING & THE CALCUTTA TRADE MARK CO	ACCURIDE CORPORATION VS EMTICO TYRE & RUBBER PRIVATE LIMITED		
3	1465555	729768	MAOHAN ASSOCIATES & VISHESH & ASSOCIATES	COROMONDEL FERTILZERS LTD VS GLENMARK PHARMACEUTICALS LTD		
4	1465555	729887	MAOHAN ASSOCIATES & INDIA LAW SERVICES, ADVOCATES & LEGAL CONSULTANTS	COROMONDEL FERTILZERS LTD VS LUPIN MICRO LABS LIMITED		
5	1465555	731317	MAOHAN ASSOCIATES & V.RAVI	COROMONDEL FERTILZERS LTD VS MICRO LABS LIMITED		
6	1562372	729827	RAO & RAO & VISHESH & ASSOCIATES	ZODIAC LIFE SCIENCES PVT LTD VS METROPOLITAN TRADING CO		
7	1562373	729828	RAO & RAO & VISHESH & ASSOCIATES	ZODIAC LIFE SCIENCES PVT LTD VS METROPOLITAN TRADING CO		
8	1496732	729839	RAO & RAO & VISHESH & ASSOCIATES	J.NARASIMHULU VS ALKEM LABORATORIES LIMITED		
9	1500482	729843	A. V. SUNDARESH & C. DANIEL & GLADYS	NITESH SHETTY VS VENKATA RAMA RAO AVVAS		

10	1415082	729863	P.C.N.RAGHUPATHY & L.CHHOTALAL &CO	G. ROSAMMAL VS M. P. MIRCHANDANI & CO		
11	1503722	729867	LALJI TRADE MARK CO & MARZ TRADE MARKS CO	SHANKAR LAL JAIN VS SH. SUBHASH CHAND GARG		
12	1513316	729888	G.PARAMESH & INDIA LAW SERVICES, ADVOCATES & LEGAL CONSULTANTS	K.GANESHKUMAR VS LUPIN LIMITED		
13	1418145	729900	INTERNATIONAL TRADE MARKS BUREAU & AMARJIT & ASSOCIATES	BIOVITAMINS PVT LTD VS RANBAXY LABORATORIES LIMITED		
14	1468144	729912	MOHAN ASSOCIATES & V. GOPALAKRISHNA	MAX HYPERMARKET INDIA PVT. LTD VS  PARAGON RUBBER INDUSTRIES		
15	1468130	729913	MOHAN ASSOCIATES & V. GOPALAKRISHNA	MAX HYPERMARKET INDIA PVT. LTD VS  PARAGON RUBBER INDUSTRIES		



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**HEARING DATE: 12/10/2022**

**BEFORE SMT. SAI RANJANA DONGARKAR, HEARING OFFICER OF TMR**

S.N O	APPLICATION/ REGISTERED TRADE MARK NO	OPPOSITION / RECTIFICATI ON NO	AGENT NAMES	APPLICANTS NAMES / OPONENTS NAMES	MOBILE	SIGN
1	1473155	729919	RAO & RAO & LALJI ADVOCATES	URMILA DEVI BAJAJ VS K.S.OILS LTD		
2	1496918	729924	PUTHRAN & ASSOCIATES & INTTL ADVOCATES	M. TIRUMALA REKHA VS G.H. MUMM & CIE- SOCIETE VINIVOLE DE CHAMPAGNE, SUCESSEUR		
3	1505524	729933	R.SUBRAMONIAM & ARORA REGISTRATION SERVICE	PARISONS AGROTECH PRIVATE LIMITED VS SACHDEVA & SONS INDUSTRIES PVT. LTD		
4	1498369	729930	R.SUBRAMONIAM & ARORA REGISTRATION SERVICE	PARISONS AGROTECH PRIVATE LIMITED VS SACHDEVA & SONS INDUSTRIES PVT. LTD		
5	1505521	729932	R.SUBRAMONIAM & ARORA REGISTRATION SERVICE	PARISONS AGROTECH PRIVATE LIMITED VS SACHDEVA & SONS INDUSTRIES PVT. LTD		
6	1529560	730004	VANDANA VAIDYA & V.BAGYA RAGHAVAN	DEEPAK JAYA VS HERBS & SPICE CATERING PRIVATE LIMITED		
7	1513317	730036	G.PARAMESH	R.GANESH KUMARR VS VHB LIFE SCIENCES LTD		
8	1514163	730113	BAALU ASSOCIATES & DELHI REGISTRATION SERVICES	PL.VEEARAYEE AMMAL VS KRBL LIMITED		
9	1486939	730120	RNA IP ATTORNEYS	DR.REDDY'S LABORATORIES LTD VS SHREYA LIFE SCIENCE PRIVATE LIMITD		

<b>10</b>	<b>1353676</b>	<b>730122</b>	<b>PERUMBULAVIL RADHAKRISHANAN &amp; REMFY &amp; SAGAR</b>	<b>CRANBERRY CONDIMENTS PVT. LTD VS RICH PRODUCTS CORPORATION</b>		
<b>11</b>	<b>1163204</b>	<b>730114</b>	<b>K.SHANMUGASUNDARAM &amp; DELHI REGISTRATION SERVICES</b>	<b>K. SUBBARAYA GOUNDER VS KHUSHI RAM BEHARI LAL</b>		
<b>12</b>	<b>1496917</b>	<b>726418</b>	<b>PUTHRAN &amp; ASSOCIATES &amp; INTTL ADVOCATE</b>	<b>M.TIRUMALA REKHA VS G.H. MUMM &amp; CIE</b>		



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**HEARING DATE: 13/10/2022**

**BEFORE SMT. SAI RANJANA DONGARKAR, HEARING OFFICER OF TMR**

S.NO	APPLICATION/ REGISTERED TRADE MARK NO	OPPOSITION/ RECTIFICATION NO	AGENT NAMES	APPLICANTS NAMES / OPPONENTS NAMES	MOBILE	SIGN
1	1146636	255026	HOLLA ASSOCIATES & RAHUL CHAUDHRY & PARTNERS	SUN LIFE SCIENCE PVT. LTD VS RECKITT BENCKISER HEALTHCARE INDIA LIMITED		
2	1082230	195742	LE INTELLIGENSIA & Y. J. TRIVEDI & CO	SAJI K. MATHEW VS NIRMA LIMITED		
3	1104145	196006	INPRO TRADE MARK SERVICES & ASHOK KUMAR J.DAGA	C. THIURUPATHY RAJU VS SWASTIK MASALA		
4	1412122	726529	C.VENKATASUBRAMANIM & BHANSALI & ASSOCIATES	R. LAKSHMANA MURTHY VS MYSORE DEEP PERFUMERY HOUSE		
5	1359814	252188	C.DANIEL & GLADYS & MAKHUJA & ASSOCIATES	N. C. RAO VS IMAGE INSTITUTE OF DIGITAL TECHNOLOGY PVT. LTD		
6	1354987	251009	V.K.SINHA & D.P.AHUJA & CO	R.D. NETWROKS PVT. LTD VS LG CORP		
7	1344511	257206	ARJUN T. BHAGAT & CO & ANAND AND ANAND	MANI K. THOMAS VS FENDI ADELE S.R.L		